

**GOVERNMENT OF INDIA
HOUSING AND URBAN POVERTY ALLEVIATION
LOK SABHA**

UNSTARRED QUESTION NO:7507

ANSWERED ON:22.05.2012

HUDCO

Ganpatrao Shri Jadhav Prataprao;Patel Shri Bal Kumar;Yadav Shri M. Anjan Kumar

Will the Minister of HOUSING AND URBAN POVERTY ALLEVIATION be pleased to state:

- (a) whether the financial irregularities in the Housing and Urban Development Corporation(HUDCO) have been reported during the last several years, causing loss of revenue to the Government;
- (b) if so, the details thereof alongwith the number of cases reported/detected and investigated by the Central Vigilance Department during the said period;
- (c) the number of cases wherein HUDCO released loans to borrowers without any security during the said period; and
- (d) the corrective action taken including action taken against the officials found guilty in this regard?

Answer

MINISTER OF THE STATE IN THE MINISTRY OF HOUSING & URBAN POVERTY ALLEVIATION (KUMARI SELJA)

(a)&(b): Complaints regarding financial irregularities are received from time to time, which are investigated by the concerned authority. During the last five years, disciplinary proceedings have been initiated against HUDCO officers in 84 such cases, which include the cases investigated by the Central Vigilance Commission.

(c) & (d): During the last five years, there has been no case wherein loan was released without any security. However, there are 58 cases wherein disciplinary proceedings were initiated against HUDCO officers pertaining to sanction or release of loan / lapses in documentation process at the time of creation of security. Major/minor penalties have been imposed on 5 officers and proceedings involving major/minor penalty are presently under progress against 16 officers. The deficiencies/short comings noticed during investigation/inspections have been reported to the concerned authority for rectification.